

**Number of SC and ST Employees in  
C.W.C. & C.F.F.D.**

3502. SHRI ANANDI CHARAN DAS:  
Will the Minister of IRRIGATION AND  
POWER be pleased to state :

(a) the total number of employees in  
the Central Water Commission and Central  
Flood Forecasting Division, particularly in  
the State of Orissa, as on 1 March, 1982  
and on 1 March 1984 ;

(b) the number of Scheduled Caste and  
Scheduled Tribe employees amongst them ;

(c) whether reservation rules are being  
followed in favour of Scheduled Caste and  
Scheduled Tribe candidates and rosters  
maintained for that purpose ;

(d) if so, the reasons for the shortfall,  
if any, and the steps taken to fill the quota  
reserved for these communities ; and

(e) the number of posts reserved for  
Scheduled Castes and Scheduled Tribes  
lapsed during this period ?

**THE MINISTER OF IRRIGATION  
AND POWER (SHRI B. SHANKARA-  
NAND) :** (a) to (e) The information  
is being collected and will be laid on the  
Table of the House.

**Rihand Power Project**

3503. SHRI MOOL CHAND DAGA :  
Will the Minister of IRRIGATION AND  
POWER be pleased to state :

(a) whether it is a fact that an agree-  
ment was signed in 1975 with M/s.  
Northern Engineering Industries of United  
Kingdom for installation of a 1000 M.W.  
project costing Rs 1000 crores at Rihand  
District Mirzapur (Uttar Pradesh) and  
production was to start in 1985 ;

(b) if so, what is the latest position of  
this project ;

(c) whether it is a fact that N.T.P.C. is  
sitting over this issue since long and  
disputing technical specifications etc.; and

(d) if so, the details thereof and  
financial loss suffered by Government ?

**THE MINISTER OF STATE IN THE  
DEPARTMENT OF POWER (SHRI  
ARUN NEHRU) :** (a) An agreement was  
signed between National Thermal Power  
Corporation (NTPC) and Northern  
Engineering Industries (NEI) in 1982 for  
installation of 2×500 MW units at a cost  
of Rs. 1033 crores. The first unit was  
scheduled to be commissioned by June,  
1987.

(b) The civil and structural steel works  
are progressing at site. There have been  
delays in supply of equipment and materials  
etc. by NEI and a delay of about 6 months  
is estimated in commissioning the first  
unit.

(c) No, Sir.

(d) Does not arise.

**Incentive Award Scheme for Neyveli  
Workers**

3504. SHRI INDRAJIT GUPTA :  
Will the Minister of IRRIGATION AND  
POWER be pleased to state :

(a) whether an incentive award scheme  
was sanctioned for rewarding Neyveli  
workers for exceeding targets of power  
generation ;

(b) whether the targets for 1982-83 and  
1983-84 were exceeded by the Thermal Plan  
workers and if so, by what percentage ;

(c) whether Incentive payment of Rs.  
11.5 lakhs is due to them, and of Rs. 2.80  
crores to all workers of Neyveli Complex ;  
and

(d) when the amount will be disbursed ?

**THE MINISTER OF STATE IN THE  
DEPARTMENT OF POWER (SHRI ARUN  
NEHRU) :** (a) Yes, Sir.

(b) The targets of power generation of  
Neyveli Thermal Power Station for 1982-83  
and 1983-84 were exceeded by 30.1% and  
18.5% respectively.

(c) An incentive payment of Rs. 11.5  
lakhs was due in 1983-84, which was paid

to the Neyveli Thermal Station for distribution among the employees of the Station. An award of Rs 2.80 crores also paid in 1983-84 to Neyveli Lignite Corporation is to be utilised for the renovation/betterment of the Thermal Power Station and is not meant for distribution to workers.

(d) The amount of Rs. 11.5 lakhs has been distributed to the employees of the Neyveli Thermal Power Station on 11.4.1985.

**Central Assistance to States for Construction of Mini Health Centres in Orissa during 6th Plan**

3505. SHRI RADHAKANTA DIGAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Central assistance to be given to different States for the construction of mini health centres by upgrading sub-centres in each tribal block ; and

(b) the steps taken in this regard during Sixth Plan period in Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) No, Sir

(b) Does not arise.

**Recommendations of Flood Control Commission regarding Lower Damodar Drainage Scheme**

3506. SHRI HANNAN MOLLAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have considered the recommendations of Flood Control Commission regarding the Lower Damodar Drainage Scheme which can save Howrah and Hooghly districts from recurring floods and can help producing more crops ; and

(b) whether the planning Commission has cleared the scheme for implementation ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : The recommendations of the

Ganga Flood Control Commission regarding the Lower Damodar Drainage Scheme are under consideration.

(b) No, Sir.

**Action against Delhi Ayurvedic and Unani Examining Board and Collection of Capitation Fees**

3507. SHRI K. RAMAMURTHY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of co-ordination that exists between the Central Council of Indian Medicine and the 40 Universities that conduct examinations as prescribed by the Central Council of Indian Medicine ; and

(b) the action taken by the Central Council of Indian Medicine against the Delhi Ayurvedic and Unani Examining Board, which has recognised two colleges of Indian Systems of Medicine without prescribed facilities and who also collect capitation fees from students for admission by them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Coordination between the Central Council of Indian Medicine and the various universities is achieved through the elected members of the Central Council from the University constituencies Section 3 (1)(b) of the IMCC Act, 1970 provides as follows :

“One member for each of the Ayurveda, Siddha & Unani Systems of medicine from each University to be elected from amongst themselves by the members of the Faculty or Department (by whatever name called) of the respective system of medicine of that university.”

(b) The Examining Body, Ayurvedic and Unani Systems of Medicine, Delhi Administration affiliated three colleges in 1978 out of which one college has already been de-affiliated in 1982. In case of another college namely Ahimsa Ayurvedic College, the Examining Body has not allowed admissions to the college since 1978,